## IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.62/Comp./	DHC/No.	15266-89
	Dated: 0	3.07.2012

From

The Registrar General Delhi High Court New Delhi

То

(List of Vendors enclosed)

Sub: Quotation for External DVD Writer of reputed make (with latest configuration)

Sir,

CC to:

This Court intends to purchase <u>External DVD Writer</u> of reputed make (with latest configuration) and model mentioning therein the speed, warranty & other specifications.

You are requested to submit quotation for the same thereof in a sealed envelope to the undersigned on or before **17.07.12**. The validity of rates should not be less than 6 months.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

Yours truly,

Sd/
(K.K. Nangia)

Joint Registrar (Computerization)

for Registrar General

Endst. No. \_\_\_\_\_\_/Comp./DHC

Dated \_\_\_\_\_\_\_

1. Dealing Assistant of Computer Cell for information please.

Sd/-(Neeru Nagar) A.O. ( J.) (Comp./Sty.) for Registrar General